

~~11/9/92~~  
Judgment scratched  
to App. 11/9/92  
on 6/10/92

*AS*  
8/10/92

R.P. No. 175/92 to  
order, by circulation.  
Dated 15/10

R.P. No 175/92

O.A. No. 742/92 Date:  
19-10-1992

Mr. V. S. Masurkar for Review  
Petitioner (Original respondent)

Mr. D. V. Gangal Review respondent  
(Original applicant)

Let notice be issued to the  
original applicant under RP.

A.D.

Adjourned to 21-12-1992

*by*  
(M.Y. PRIOLKAR) (S.K. DHAON)  
M(A) VC

Notice is issued to  
applicant on 23-10-92

*MD*

Recd reply to RP 175/92  
from applicant on 22/12/92

*AS*  
22/12/92 Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,  
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,  
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Tribunal's order

Dated : 21.12.92.

Mr. V. S. Masurkar for the Review  
Petitioners (Original Respondents) and  
Mr. L. V. Gangal for the Review Respondents  
(Original Applicants).

All these Review Petitions are to be  
heard by the same Bench which had heard the  
Original Applications, namely, Hon'ble V.C. and  
Administrative Member Mr. Priolkar. It may be  
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all  
the above mentioned cases.

sd/-  
(V.D. Deshmukh)  
Member (J)

sd/-  
(M.Y. Priolkar)  
Member (A)